NATIONAL COMPANY LAW TRIBUNAL SINGILE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTH	
IOATION NUMBER	

APPLICATION NUMBER

PETITION NUMBER

: TCP/53/2016

NAME OF THE PETITIONER(S)

: V.P. Abdul Kareem

NAME OF THE RESPONDENT(S)

: Glosoft Technologies Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Preeten. S. trasm for Layago pal A Layhunadhan Advo catu

2. K. Crowtham Ruman Athikan Vijay AI K

Counsel for

ORDER

Counsel representing both the parties are present and prayed time for making submissions. Time extended at their request. Post the matter alongwith TCP/218/2016. Put up on 25.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc